

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 13<sup>th</sup> May, 2016

Time : 10:30 AM

**HON'BLE MR. JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

| S.NO.                | CASE NO.  | PARTIES  | COUNSEL FOR PARTIES   |
|----------------------|---|--|---|
| <b>FOR ADMISSION</b> |   |  |   |
| 1.                   | <b>Execution Application No. 08/2016</b> in O.A. No. 6/2012 & O.A. No. 300/2013 | Manoj Misra<br><br>Vs.<br>Union of India & Ors.                  | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant<br><br>Mr. Mukul Singh, Adv. for MoEF<br>Mr. A. K. Prasad, Adv. for MoWR<br>Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv.<br>Mr. Mukesh Verma, Adv.<br>Mr. Rajiv Bansal & Mr. Kush Sharma, Adv.<br>Mr. Narender Pal Singh, Adv.<br>Ms. Sakshi Pipli, Adv. for NDMC<br>Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Adv.<br>Ms. Savitry Pandey, Adv.<br>Mr. Balendu Shekhar, Adv. for R-8 & 12<br>Mr. B. V. Niren, Adv. for MoWR   |
| 2.                   | Original Application No. 254/2016   | Vishnu Alluri<br><br>Vs.<br>Union of India & Ors.                | Mr. Vishnu Alluri, Adv. for Applicant   |
| 3.                   | Original Application No. 255/2016   | Amarjeet Singh<br><br>Vs.<br>State of Uttarakhand & Ors.         | Mr. Aditya Singh, Adv. for Applicant  |
| 4.                   | Original Application No. 256/2016   | Sushil Chaudhary<br><br>Vs.<br>Government of NCT of Delhi & Ors. | Mr. K. Sunil, Adv. for Applicant  |
| <b>FOR HEARING</b>   |   |  |   |
| 5.                   | Original Application No.33/2013 (T <sub>HC</sub> ) (M.A.No. 614/2014)           | Karnail Singh & Ors.<br><br>Vs.<br>CPCB & Ors.                   | Mr. Karan Jund Mullanpur, Adv. for the Applicant<br><br>Mr. Rajkumar, Adv. for R-1<br>Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-2<br>Mr. Anup Singh, Adv. for R-3<br>Mrs. Munisha Gandhi, Sr. Adv. for R-5<br>Mr. Arvind Kumar, Adv. for R-6<br>Mr. Yadav. N. Singh, Adv. with<br>Mr. Anurag Singh Adv. for R- 7 & 12<br>Mr. H. P. Singh, Adv. for R-8<br>Mr. Parveen Mahajan, Adv. for R-9 & 10<br>Mr. Atul V. Sood & Raktim Gogoi Adv. for R-11<br>Mr. Narender S. Yadav, Adv. for R-12<br>Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 |
| 6.                   | Original Application No.30/2013 (T <sub>HC</sub> )                              | Jai Singh & Ors.<br><br>Vs.<br>U.O.I. & Ors.                     | Mr. Karan Jund Mullanpur, Adv. for the Applicant<br><br>Mr. P. B. Singh, Adv. for R-1   |

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|    |   |   | <p>Mr. Rajkumar, Advs. for R-2<br/> Mr. Anil Soni, AAG &amp; Mr. Naginder Benial, Adv. for R-3 &amp; 5<br/> Mr. Anup Singh, Adv. for R-4<br/> Mr. Satpal, for R-6<br/> Mr. Raktim Gogoi and Mr. Atul Sood, Adv. for R-7 &amp; 8<br/> Mr. Jatin Kumar, Adv. for R-9<br/> Mr. Y. Nagpal, Adv. for R-11<br/> Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, for R-13</p>  |
| 7. | <p>Original Application No. 94/2013<br/> (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015, M.A. No. 236/2016)</p>         | <p>Vikrant Kumar Tongad<br/> <br/> Vs.<br/> Delhi Metro Rail Corporation Ltd.</p>                   | <p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary, Advs. for Applicant</p> <p>Mr. Sanjeev Ralli, Adv. for R – 2<br/> Mr. V.V. Vardhan, Adv. for R – 3 &amp; 4<br/> Mr. V.K. Tandon, Adv. for R - 5<br/> Ms. Reena Singh, AAG of U.P. for R – 6<br/> Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7<br/> Mr. Pankaj Kumar Singh, Adv.<br/> Mr. Ravikesh K. Sinha, Adv.<br/> Ms. Sakshi Popli, Adv. for NDMC<br/> Mr. Bibhakar Misra, Adv. for NHAI<br/> Mr. Vivek Kr. Tandon, Adv for PWD<br/> Mr. Suresh Tripathy, Adv. for DJB<br/> Mr. Ashwani Kr. Dhatwalia, Adv. for DDA<br/> Mr. Ajay Arora, Adv. for SDMC<br/> Mr. Sunil Gupta, Adv. for Batra Hospital<br/> Ms.Puja Kalra, Adv.for North &amp; South MCD<br/> Mr. Balendu Shekhar, Adv.<br/> Mr. Sunil Gupte, Adv. for IOC<br/> Mr. Vikramditya Singh, Adv. for AIIMS<br/> Mr. Sanjay Diwan, Adv. for Forest Dept.<br/> Mr. B.V. Niren, Adv. for CPWD<br/> Mr. D. Rajeshwar Rao, Adv.<br/> Mr. A. K. Prasad, Adv. for CPWD<br/> Mr. Nischal K. Neeraj, Adv.<br/> Mr.Siju Thomas, Adv. for Jivodaya Hospital<br/> Mr. Ashish Kumar, Adv.<br/> Mr. Naveen Kumar Jha, Adv.<br/> Mr. Jitendra Kumar, Adv. for ESI, Rohini<br/> Ms. Antima Bazaz, Adv. for Jain Hospital<br/> Mr. Tarunvir Singh Khehar, Adv. for GNCTD<br/> Mr. Sandeep Kapoor, Adv.<br/> Mr. Jeevan Prakash, Adv.<br/> Ms. Moni Cinmoy, Adv.<br/> Mr. Bipul Kumar Mishra, Adv.<br/> Mr. Rahul Khurana, Adv.</p> |
| 8. | <p>Original Application No.32 (T<sub>HC</sub>)/2014<br/> (CWP No. 9503/2012)<br/> (M.A No. 180/2014 &amp; M.A No. 181/2014)</p> | <p>Kishan Paryavaran Sangaharsh Samiti, Jaipur<br/> <br/> Vs<br/> State of Rajasthan &amp; Ors.</p> | <p>Mr. Rajesh Choudhary, Adv. for Applicant</p> <p>Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh &amp; Mr. Saurabh Rajpal, Advs. for State of Rajasthan &amp; RSPCB<br/> Mr. Manish Shishodia, Adv.<br/> Mr. Rakesh, Adv. for R – 2<br/> Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5<br/> Mr. Dinesh Mehta, Adv. for R-7<br/> Mr. Sanjeet Purohit, Adv. for RIICO &amp; Ministry of Textile<br/> Mr. P.S. Bhati, AAG for State of Rajasthan</p>  |

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| 9.  | Original Application No.33 (T <sub>HC</sub> )/2014<br>(CWP No. 8923/2012) | Gautam Chand Chopra<br>Vs<br>State of Rajasthan &Ors.   | Mr. Girish Sankhala, Adv. for Applicant<br><br>Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Advs. for State of Rajasthan & RSPCB<br>Mr. P.S. Bhati, AAG for State of Rajasthan<br>Mr. Manish Shishodia, Adv.<br>Mr. Rakesh, Adv. for R - 2<br>Mr. Sanjeet Purohit, Adv. for R-5 & 6<br>Mr. Dinesh Mehta, Adv. for R-7<br>Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 |
| 10. | Original Application No. 463/2015   | Pali Water Pollution Control Foundation Pali<br>Vs.<br>Union of India & Ors.                      | Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv. for Applicant<br><br>Dr. P. S. Bhati, AAG for RSPCB<br>Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Advs. for State of Rajasthan & RSPCB<br>Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv.   |
| 11. | Original Application No. 03/2016  | Kaushambi Apartments Residents Welfare Association (KARWA)<br>Vs.<br>Ghaziabad Nagar Nigam & Ors. | Mr. Vinay K. Mittal, Applicant in person<br><br>Ms. Priyanka Swami, Adv. for R-1<br>Mr. Raman Yadav, Adv. for R-2<br>Mr. Sandeep Dubas, Adv. for R-3   |

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